



IN THE HIGH COURT OF MADHYA PRADESH  
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,  
CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE ACHAL KUMAR PALIWAL

ON THE 19<sup>th</sup> OF DECEMBER, 2025

MISC. CIVIL CASE No. 4161 of 2025

*M.P. HASTSHILP AVAM HATH KARGHA VIKAS NIGAM*

*Versus*

*ASHOK KUMAR SONI AND OTHERS*

Appearance:

*Shri Hare Krishna Upadhyay - Advocate for petitioner.*

*Shri S.S. Chouhan - Government Advocate for respondent/State.*

ORDER

*Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice*

Learned counsel for the petitioner submits that in view of the subsequent order passed in the contempt petition. He does not wish to press the present petition.

The petition is dismissed as withdrawn as not pressed.

(SANJEEV SACHDEVA)  
CHIEF JUSTICE

(ACHAL KUMAR PALIWAL)  
JUDGE

rk.